

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
RAJYA SABHA**

**UNSTARRED QUESTION NO. 2600.
TO BE ANSWERED ON FRIDAY, THE 11TH AUGUST, 2023.**

DEVELOPMENT OF INDUSTRIAL CORRIDORS

2600. SHRI S. SELVAGANABATHY:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether Government is developing industrial corridors across the country;
- (b) if so, the details thereof including the proposed developmental activities;
- (c) the roles of the Union Government and the State Governments in the development of the industrial corridors; and
- (d) the details of the funds allocated, released and utilized for the development of the industrial corridors as on date?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a) & (b):** Government of India is developing eleven (11) Industrial Corridor Projects as part of the National Industrial Corridor Programme across the country in a phased manner. The details of these industrial corridors and proposed developmental activities of approved projects are in **Annexure**.
- (c):** As per the approved institutional and financial structure for the industrial corridors, the Government of India, through National Industrial Corridor Development & Implementation Trust (NICDIT), provides funds as equity/debt for the development of world-class trunk infrastructure in the industrial nodes/regions under industrial corridors and the States are responsible for making available contiguous and encumbrance free land parcels.
- (d):** Out of the allocated funds up to 31.07.2023, DPIIT has sanctioned and released funds amounting to Rs. 9,899.89 crore for the Industrial Corridor Project, which has been utilized to the extent of Rs. 9,816.98 crore.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 2600 FOR ANSWER ON 11.08.2023.

A. Following 11 industrial corridors are being developed by Government of India in a phased manner:-

1. Delhi Mumbai Industrial Corridor (DMIC)
2. Chennai Bengaluru Industrial Corridor (CBIC)
3. Amritsar Kolkata Industrial Corridor (AKIC)
4. East Coast Industrial Corridor (ECIC) with Vizag Chennai Industrial Corridor (VCIC)
5. Bengaluru Mumbai Industrial Corridor (BMIC)
6. Extension of CBIC to Kochi via Coimbatore
7. Hyderabad Nagpur Industrial Corridor (HNIC)
8. Hyderabad Warangal Industrial Corridor (HWIC)
9. Hyderabad Bengaluru Industrial Corridor (HBIC)
10. Odisha Economic Corridor (OEC)
11. Delhi Nagpur Industrial Corridor (DNIC)

B. The corridors-wise status/proposed developmental activities of approved projects/ Nodes:

Sl. No.	Corridor	Name of the Project		Status/Proposed activity
1	DMIC: Delhi Mumbai Industrial Corridor	(i)	Vikram Udyogpuri Township in Ujjain, Madhya Pradesh	Implementation of major trunk infrastructure packages completed. Land allotment to industries started.
		(ii)	Integrated Industrial Township at Greater Noida, Uttar Pradesh	
		(iii)	Multi Modal Logistic Hub (MMLH) and Multi Modal Transport Hub (MMTH) at Greater Noida (U.P.)	Approved by Gol for development under PPP mode. Taken up for development/implementation.
		(iv)	Dholera Special Investment Region (DSIR) in Gujarat	Implementation of major trunk infrastructure packages completed. Land allotment to industries started.
		(v)	Shendra Bidkin Industrial Area (SBIA) in Maharashtra	
		(vi)	Integrated Multi Modal Logistics Hub at Nangal Chaudhary in Haryana	Approved by Gol for development under PPP mode. Taken up for development/implementation.
2	CBIC: Chennai Bengaluru Industrial Corridor	(i)	Industrial Node at Krishnapatnam in Andhra Pradesh	Special purpose vehicle (SPV) of the project incorporated and appointment of Contractor for Engineering, Procurement and Construction (EPC) is taken forward by the SPV.
		(ii)	Industrial Node at Tumakuru in Karnataka	SPV of the project incorporated. EPC Contractor appointed for development of trunk infrastructure works.